

**OFFICE OF THE DISTRICT & SESSION JUDGE, SOUTH-EAST DISTRICT, SAKET
COURTS COMPLEX, NEW DELHI**

ORDER 287 Dated 22.04.2019

In partial modification of this Office Order No. 275 dated 15.03.2019, in exercise of powers vested in the undersigned, the following judicial officers are authorized under section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the police stations/investigating agencies of south east district/sessions division of Delhi as mentioned against their respective names, w.e.f. 23.04.2019 till further orders.

(1)	(2)	(3)	(4)	(5)
S. No.	Name of Judicial Officers	Name of police stations and investigation agencies	1 st Link	2 nd Link
1	Sh. Gaurav Rao ASJ-01 (POCSO)	Jaitpur, Kalindi Kunj, Jamia Nagar, Shaheen Bagh, Amar Colony, Pul Prahlad Pur, Sun Light Colony, Okhla Industrial Area, EOW Cell, C.A.W. Cell, C R Park, Nehru Place Metro, Okhla Vihar Metro, Crime Branch (South East District).	Ms. Renu Bhatnagar ASJ (Special Judge FTC)	Sh. Sandeep Yadav ASJ-02
2	Sh. Gulshan Kumar ASJ-03	Sarita Vihar, Badarpur, Kalka Ji, Govind Puri, Kotla Mubarak Pur, Hazrat Nizamuddin, New Friends Colony, Defence Colony, Greater Kailash, Lodhi Colony, Lajpat Nagar.	Ms. Shunali Gupta ASJ-05	Dr. Neera Bharihoke, ASJ-06

Note :-

In the event of the leave of the Judicial Officer mentioned in the column no. 2 and his/her link mentioned in column no. 4 and 5 are on leave then Sh. Suresh Kumar Gupta, ASJ-04/Special Judge (NDPS) and Sh. Sudhanshu Kaushik, ASJ (POCSO) shall act as 3rd and 4th Link Judicial Officer respectively to dispose of the bail/Urgent applications pertaining to the concerned police stations/investigating agencies.

04:38 pm
22.4.19
(GIRISH KATHPALIA)
District & Sessions Judge (SE)
Saket Courts Complex, New Delhi

No. Judl./Bail Power/F.46/South-East/Saket/2019 7303-7336 Dated, New Delhi: 22/4/19

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi,
2. The District Judge & Sessions Judge (HQ), South, North West, South West, East, Shahdara District, New Delhi, North District, West District, North East District, Delhi,
3. All concerned Judicial Officers of South East District, Saket Courts, New Delhi
4. A.O.(Judl.)/ Filing Section & Admn. Branch, (SE), Saket Courts Complex, New Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari, Delhi.
7. Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
8. The Reader and PS to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
9. The In-Charge, Bail and Filing Section.
10. The PRO, Facilitation Centre, Saket Courts Complex, New Delhi.
11. The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
12. For uploading on **LAYERS**,
13. For uploading on centralized website through **LAYERS**.
14. Computer Branch, with request to upload the same on the website of South East District, Saket Courts, New Delhi.
15. The Secretary Bar Association, Saket Courts Complex, New Delhi.

District & Sessions Judge (SE)
New Delhi